

overseas companies and other bodies predominantly owned by non-residents of Indian nationality/origin. So far as action in respect of transfer of shares of companies is concerned, this vests in the Board of Directors of the Companies.

Filling up of Civilian Officers Vacancies in D.G.I. Organisation

1702. SHRI DAYA RAM SHAKYA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that there is a delay in filling up of civilian officers vacancies in D.G.I. Organisation, particularly in Vehicles and Armaments Disciplines ;

(b) how many vacancies of Director grade-II, DCSO, PCSO, and SSO I are lying vacant in the above disciplines ;

(c) since when these vacancies have fallen vacant ;

(d) whether the Directors of the concerned disciplines are delaying the projecting of these vacancies to Government for the action of filling up ; and

(e) whether any representation from the civilian officers have been received in this regard ; if so, what action Government have taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) No, Sir ; there is no undue delay in filling up of civilian officers vacancies,

(b) The vacancy position in the Vehicle and Armament Disciplines is indicated below :

Director Grade-II	...	2
Deputy Chief Scientific Officer	...	1
Principal Scientific Officer	...	1
Senior Scientific Officer I	...	14*

(c) While four vacancies occurred in August 1982, the other vacancies have arisen within the last one year.

(d) No, Sir. Out of 24 vacancies, filling

up of 17 posts has been referred to Union Public Service Commission for recruitment/promotion and requisitions for the other 7 vacancies are being processed.

(e) Yes, Sir. As mentioned in reply to part (d), action to fill up the vacancies is in hand.

Production of Natural Rubber

1703. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) whether the Rubber Board had initiated any scheme for starting a large number of small as well as big industries by maximising production of natural rubber ; and

(b) if so, the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) (a) and (b) No, Sir. However, the Rubber Board has started a scheme for imparting training in small scale rubber products manufacture in October 1983 mainly to rubber growers with a view to enabling them to market their produce as value added finished goods. The Scheme involves provision of product-wise training services to small rubber growers who are desirous of starting small industries. The scheme is to train about 120 persons a Year to begin with.

Proposal to Open Offices of Tea Board

1704. SHRI E. BALANANDAN :

SHRI A. K. BALAN :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Tea Board proposes to open a number of offices of the Tea Board ;

(b) whether it is also a fact that Chief Minister of Kerala has made request that one of the zonal offices should be at Cochin is one of the main auction centres and Kerala is one of the purchasers of tea ; and

*including 8 for direct recruitment